

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 296 of 2013

Dated : 9th May, 2014

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Prayas Energy Group

... Appellant(s)

Versus

Maharashtra Electricity Regulatory Commission & Ors. ...Respondent(s)

Counsel for the Appellant (s) : Mr. M.G. Ramachandran
Mr. Kumar Mihir

Counsel for the Respondent(s): Mr. Buddy A. Rangarandhan for R.1
Mr. Sanjay Sen, SR. Adv.
Mr. Pranav Vyas for R.2
Mr. Nirav Shah
Ms. Ramni Taneja
Mr. Umang Jain for R.3

ORDER

As agreed by the learned counsel for the parties, post the matter
for hearing **11.07.2014.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

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